

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **14th** day of **September**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Delay Condonation Application No.3681 of 2016
in
Original Application No.330/01084/2017

Monu Kashyap S/o Sri Munna Lal, R/o Kwarsi Bypass,
Shrinagar, Aligarh.

.....Applicant.

By Advocate –Shri S.K. Pandey

V E R S U S

1. Union of India through Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
2. Principal Chief Commissioner of Income Tax, U.P. (West) & Uttarakhand Region, Uttar Pradesh at Kanpur.
3. Chief Commissioner of Income Tax, Aaykar Bhawan, Aligarh.
4. Commissioner of Income Tax, Civil Lines, Aligarh.
5. Deputy Commissioner of Income Tax, Office of the Chief Commissioner of Income Tax, CGO Complex-1, Hapur, Ghaziabad – 201002.

..... Respondents

By Advocate : Shri L.P. Tiwari

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

A delay condonation application No.3681 of 2016 has been filed on behalf of the applicant against which objections have also been filed. There is no Advocate present on behalf of the applicant to press this delay condonation application therefore, the delay condonation application No.3681 of 2016 is dismissed. Accordingly, the OA is also dismissed. No costs.

Member-J

RKM/